

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-4146/2013

New Delhi, this the 02 day of May, 2016.

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Sonia,
D/o Sh. Rakesh Kumar,
r/o CB-12, Ring Road, Naraina,
New Delhi-110028. ... Applicant
(By Advocate: Shri M. K. Bhardwaj)

Versus

Govt. of NCT of Delhi & Ors. Through

1. The Chief Secretary,
Govt. of NCE of Delhi
Delhi Secretariat, I.P. Estate,
Delhi.
2. Delhi Subordinate Services Selection Board,
Through its Secretary,
3rd Floor, UTCS Building, Institutional Area,
Vishwas Nagar, Shahdara, Delhi- 110032.
3. The Director,
Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi. ... Respondents
(By Advocate: Shri K.M. Singh)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli

After arguing for sometime, Sh. M. K. Bhardwaj, learned counsel for the applicant seeks permission to withdraw the original application. The application is accordingly dismissed as withdrawn.

**(Shekhar Agarwal)
Member (A)**

**(Justice Permod Kohli)
Chairman**

/ns/